

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

ITEM No.2 - IA/2(AHM)2024
in
CP(IB) 174 of 2020

Proceedings under Section 7 IBC

IN THE MATTER OF:

Drip Capital Inc
V/s
Vibrant Fab Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 06/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Geeta Toraskar, Adv.
For the Respondent :

ORDER

IA/2(AHM)2024

Physical copy of the application is not available. The applicant is directed to file physical copy.

Re-list on 08.03.2024

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)